

Names of persons in each delegation	Names of the countries visited.
7) Shri N. K. Singh, Director & S.A. to Commerce Minister.	Romania (Bucharest) <i>Contd.</i>
8) Shri T. S. Vijayaraghavan, OSD, Deptt. of Heavy Industry.	
9) Shri N. Sen, Dy. Secy., Ministry of External Affairs.	
10) Shri P. K. Verma, 2nd Secretary, Embassy of India, Bucharest.	
XI. 1) Shri A. K. Mukherjee, Joint Secretary, Ministry of Commerce.	Czechoslovakia (Prague).
2) Shri V. Vishwanathan, Deputy Secretary, Department of Economic Affairs.	

**Provision for Calicut Aerodrome in Sixth Plan**

2644. SHRI A. A. RAHIM:  
SHRIMATI SUSEELA:  
GOPALAN:  
SHRI K. KUNHAMBU:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) what provision has been made in the Sixth Five Year Plan for Calicut Aerodrome;

(b) when the work on it will start; and

(c) when the airport will be commissioned?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) In the draft Sixth Plan an amount of Rs. 2.52 crores was made for construction of an aerodrome suitable for HS-748 operations. Subsequently, however, it has been decided to develop the aerodrome straightaway for Boeing 737 operations. The provision in the draft Sixth Plan is, therefore, likely to be increased suitably.

(b) The work is expected to commence six months after the estimate is sanctioned.

(c) Airport construction will take about four years.

**Proposal for an Export Promotion Council for Coir**

2645. SHRIMATI SUSEELA  
GOPALAN:

Will the Minister of COMMERCE be pleased to state:

(a) the reasons behind the proposal for constituting an export promotion council for coir when Coir Board is already in field for the same purpose; and

(b) whether Government propose to have consultation with the Government of Kerala which is producing 90 per cent of the coir and coir products, as well as the people's representatives from the area and the representatives of the trade union before taking a final decision in the matter?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b).